COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

DFR NO. 2239 OF 2018

Dated: 27th July, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s Jay Madhok Energy Private Limited

...Appellant(s)

Petroleum & Natural Gas Regulatory Board ... Respondent(s)

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.

> Mr. Basna Patil, Sr. Adv. Mr. Vineet Malhotra Mr. Vishal Gohri

Counsel for the Respondent(s) : None

ORDER

Issue notice on maintainability to the Respondents returnable on *03.08.2018*. Dasti, in addition, is also permitted.

List the matter on <u>03.08.2018</u>, as requested by the learned counsel appearing for the Appellant.

(Justice N.K. Patil) **Judicial Member**

(B.N. Talukdar) Technical Member (P&NG)

js/vg